COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1447 & 1445 OF 2019 IN
DFR NO. 1317 OF 2018

Dated : 7th August, 2019

Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Tamil Nadu Generation and Distribution Corporation Limited …Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : -----

ORDER

[IA No 1447 of 2019 for Condonation of delay in refiling the appeal]

For the reasons stated in the application, delay of 414 days in refiling the appeal is condoned. Application is allowed and disposed of.

IA NO. 1445 OF 2019 IN
DFR NO. 1317 OF 2018

Issue notice on IA and also to the main appeal returnable on 02.09.2019. Dasti, in addition, is also permitted.

List the matter on ***02.09.2019.***

(S. D.Dubey)
Technical Member

(Justice ManjulaChellur)
Chairperson

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